## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/14	IA 01/16, 20/16, 30/16, IA 17/17, IA 21/17 IA 23/17, IA 24/17, IA 26/17, IA 28/17, IA 35/17 IN TP 66/16	Hearing	397/398	M.N. Pratap Reddy & 2 Others vs. Sri Lakshmi Narasimha Mining Co. P. Ltd. & 4 Ors.

1 CAGVRAD 9346161601

2. YELAMANCHILI PRASAD R-1, R-3, R-4

Advical

09440977194

J. 100)

## <u>ORDER</u>

Counsel for petitioner is present. Counsel for respondent is also present. R2 is absent. Counsel for respondent reported that IA 30/16 may be listed for hearing as there is urgency. Counsel for respondent also filed memo stating that appeal was preferred to NCLAT against the order of this Tribunal dated 18/7/2017 and matter is coming up for listing. List it on 3.10.17. Both counsels are directed to report ready in IA 30/16.

MEMBER(J)

MEMBER(T)